

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.07**  
**C.P.(IB) No.78/BB/2024**

**IN THE MATTER OF:**

M/s. Aditya Birla Finance Ltd. ... Petitioner  
Vs.  
M/s. Shapos Services Pvt. Ltd. & Anr. ... Respondents

**Order under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on: 23.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : None

**ORDER**

1. None appeared for the Petitioner.
2. List the matter on **27.05.2024**.

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**

Puja